

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 54 of 2015

Dated: 20th July, 2015

In the matter of:-

Green Energy Association

....Appellant (s)

Versus

Himachal Pradesh Electricity Regulatory Commission & Ors.

.....Respondent (s)

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on **7.09.2015.**

COURT MASTER